

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(6)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : :

PETITION NUMBER : TCP/41/2016

NAME OF THE PETITIONER(S) : T.N.V. Nanjappa Chetty & another

NAME OF THE RESPONDENT(S) : T.N.K. Govindaraja Chetty & Co. Pvt. Ltd. & 10 others

UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1. L. VENKATA RAO
V.N. GOVINDARAJA

Counsel for Respondents

16 & 84

ORDER

Counsel for both the parties present, prayed for time to make the final submissions. At request, time is enlarged. Put up on **28.02.2018 at 10.30 AM.**

-Sd/-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

MS